

OA.No.170/00654/2017/CAT/BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00654/2017

DATED THIS THE 05<sup>TH</sup> DAY OF FEBRUARY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

Sri Kamlesh Kumar Soni,

S/o Sri Mahesh Kumar Soni

Aged about 34 years

Senior Section Engineer (Tele)

S.W. Railway, Hubli.

.....Applicant

(By Advocate Shri K. Shiva Kumar)

Vs.

1. Union of India,

Rep. By General Manager

South Western Railway, Hubli.

2. Principal Chief Personnel Officer

South Western Railway, Hubli.

3. Sri. Chakki Lal Gupta

Senior Section Engineer (Signal)

S.W. Railway, Bangalore Cant.

4. Sri M. Krishna Kumar

Senior Section Engineer (Signal)

S.W. Railway, Mysore.

....Respondents

(By Shri N.S. Prasad, Counsel for R1 & 2)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard. Apparently the ground raised by the applicant is that the 4<sup>th</sup> respondent being a Scheduled Caste person could not have been selected to an Unreserved post even on merit. Both sides now agree that he has been selected on merit after proper competition, therefore, there cannot be any objection against the selection.

2. Therefore, in view of the frivolousness of the OA, the OA is dismissed.

No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00654/2017**

**Annexure-A1:** Copy of selection panel dated No. SWR/HQ/P.607/S&T/30%/2017 10.10.2017

**Annexure-A2:** Copy of Railway Board letter No. 2016-E(SCT)I/25/8 dated 30.09.2016

**Annexures referred in Reply Statement**

**Annexure-R1:** Copy of notification for selection of Group B post of ASTE/ADSTE through LDCE (30%) dated 07.03.2017

**Annexure-R2:** Copy of Railway Board letter No. 2016-E(SCT)I/25/8 dated 30.09.2016

**Annexure-R3:** Copy of FIR implicating the applicant dated 01.02.2017

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